## LOK SABHA UNSTARRED QUESTION NO.1904

FOR ANSWER ON 28/11/2016

## SPECIAL PACKAGE FOR STEEL SECTOR

1904. SHRI DEVJI M. PATEL:

Will the Minister of STEEL be pleased to state:

- (a) whether the Government proposes to introduce a special package for Steel sector including the availability of more funds for capacity expansion and to strengthen the transport infrastructure for this sector;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to impose minimum import price and antidumping duty on cheap imports of steel; and
- (d) if so, the details thereof?

## ANSWER

THE MINISTER OF STATE FOR STEEL

(SHRI VISHNU DEO SAI)

- (a)&(b): Indian Steel Association and Indian Chamber of Commerce had sent representation to Ministry of Steel for working out a suitable comprehensive package to support steel sector. Their representations have been forwarded to Department of Financial Services.
- (c)&(d): To curb cheap imports of steel products into the country the Government has imposed the Minimum Import Price (MIP) on 173 HS Tariff lines concerning steel products vide Notification no. 38/2015-20 dated 5<sup>th</sup> February, 2016 for the period of six months. Further MIP on 66 HS Tariff lines was continued for period of two months vide Notification No. 20/2015-20 dated 4<sup>th</sup> August, 2016 and further extended upto 4<sup>th</sup> December, 2016 vide Notification No.30/2015-20 dated 4<sup>th</sup> October, 2016. Government has imposed in June, 2015, Anti-Dumping Duty on imports of certain variety of hot-rolled flat products of stainless steel from China (\$ 309 per tonne), Korea (\$ 180 per tonne) and Malaysia (\$ 316 per tonne).

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